

REGISTERED NO. PT.-40



The Bihar Gazette

EXTRA ORDINARY

PUBLISHED BY AUTHORITY

18 CHAITRA 1944(S)
(NO.PATNA 216) PATNA, FRIDAY, 8TH APRIL 2022

PATNA HIGH COURT

Notification

The 8th April 2022

Addenda and Corrigenda to Patna High Court Rules, 1916 (Fifth Edition)

C.S. No. – 172

No. 130(R)/Rules Department.—The “Registration of Advocates as Advocate-on-Record of the Patna High Court Rules” i.e. A.O.R. Rules of Patna High Court framed under heading (D) in Chapter XXIV of Part-V of the Patna High Court Rules, 1916 vide CS No.126 is hereby repealed.

By order of the Court,
ARUN KUMAR JHA,
Registrar General.

PUBLISHED AND PRINTED BY THE SUPERINTENDENT,
BIHAR SECRETARIAT PRESS, PATNA.
Bihar Gazette (Extra) 216—571+100—Egazette
Website: <http://egazette.bih.nic.in>